

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 117 of 2011 and
IA- 192 & 193 of 2011

Dated: 14th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Konaseema Gas Power LimitedAppellant (s)
Versus

Andhra Pradesh Electricity Regulation Comm. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Sibal, Mr. Sidharth Silwal &
Mr. Giriraj Subramaniam

Counsel for the Respondent (s) Ms. Surbhi Sharma

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 192 of 2011. Ms. Surbhi Sharma, the learned counsel, takes notice on behalf of R.3 to R.7. Notice to be issued to the other Respondents returnable on 01.011.2011. Dasti service is permitted.

Post the matter on **01.11.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS